

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 19th JULY, 2021, 10:30 A.M.

TP No. 254/CTB/2019, (CP (IB) No. 1695/KB/2018)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Bank of India -Vs- ARSS Infrastructure Projects Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s)

1. Mr. Ratnanko Banerji, Sr. Adv.
2. Mr. Saswat K. Acharya, Adv.

ORDER

At the request of Ld. Counsel appearing on behalf of the Financial Creditor, list the matter on 11.08.2021 for admission.

Sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**